

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Gandhi Bhavans have not been established in any of the Universities so far.

(b) Does not arise.

(c) The University Grants Commission have paid Rs. 20,000/- to the Delhi University towards the construction of its Gandhi Bhavan.

CONSTRUCTION OF YOUTH HOSTELS

*265. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state:

(a) the number of Youth Hostels built in the country during the last four years of the Second Plan;

(b) the places where they have been built; and

(c) the money spent on them by Government?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Two.

(b) Bokaro and Barbara Hills in Bihar.

(c) The hostels have been completed at a total cost of Rs. 40,890. The Central Government have so far released Rs. 10,000 to the Bihar Government.

TRANSLATION OF MAHABHARAT INTO REGIONAL LANGUAGES

*266. SHRI LOKANATH MISRA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government of India have sanctioned an amount of Rs. 10,000 for the translation of Mahabharat into Assamese;

(b) if so, whether any amount has been sanctioned for translation of the Mahabharat into other regional languages also; and

(c) what are the criteria for making such sanctions for translation of original works into regional languages?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) Grants were also given for publication of an Oriya version of Mahabharata and for a Malayalam commentary;

(c) (i) Need for such translations in different languages;

(ii) Recommendations of the State Government;

(iii) Standing of the person or persons undertaking the project;

(iv) Merits of the proposal.

CANBERRA AIRCRAFT CRASH NEAR I.A.F. STATION, KHERIA

*267. SHRI HARIHAR PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a Canberra aircraft of the Indian Air Force crashed near the Indian Air Force Station, Kheria, on 30th March, 1960; and

(b) if so, what were the causes of the crash and what is the estimated loss?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) A Canberra Bomber was involved in a mishap on the date mentioned during a routine flight. There has been no loss of life.

(b) A Court of Inquiry has been ordered to investigate the accident in accordance with the Air Force Rules. The cause of the accident and the extent of financial loss involved will only be known after the proceedings of the Court are finalised.